

hon. Minister regarding the progress that is being made.

**Shri Rajendra Singh:** May I just say a word? I most respectfully submit that what you have said is appropriate, and I am not questioning that. The point is that since the 11th August, the entire picture of Bihar has changed.

**Mr. Speaker:** The hon. Member is arguing over the same matter.

**Shri Rajendra Singh:** I can quote from the newspapers of the 19th, 20th, 21st August etc.

**Mr. Speaker:** I have no quarrel with hon. Members who are taking very great interest in their local affairs. Let them put questions. There are other methods of eliciting information; adjournment motion is not the only method. I would have allowed the hon. Member to table a question and elicit answers. The hon. Member may kindly resume his seat now. Papers to be laid on the Table.

of Shri S. K. Dey, I beg to lay on the Table a copy of the Report of the Study Team on Community Development-Industrial Pilot Projects. [Placed in Library See No. LT-2319/60].

**12.06 hrs.**

#### **CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

#### **ALLEGED IMPENDING CLOSURE OF IRON ORE MINES AT BANSPANI**

**Shri Chintamoni Panigrahi (Puri):** Under Rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The impending closure of iron ore mines at Banspani, Orissa due to non-allotment of wagons.”

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** I may apprise the House that the Ministry of Railways are not aware of the impending closure of iron ore mines at Banspani (Orissa) due to non-allotment of wagons. During the period 1st July 1959 to 30th June 1960, 27,133 wagons (in terms of 4-wheelers) of iron ore and 2964 wagons of manganese ore were loaded at Banspani station. This comes to an average 2261 wagons of iron ore and 247 wagons of manganese ore per month. In spite of difficulties during the month of July 1960 as a result of the strike by a section of the Central Government Employees, 3088 wagons of iron ore and 517 wagons of manganese ore were loaded at Banspani station.

**12.05 hrs.**

#### **PAPERS LAID ON THE TABLE**

#### **Shipping Development Fund Committee (General) Rules**

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** I beg to lay on the Table a copy of the Shipping Development Fund Committee (General) Rules, 1960, published in Notification No. GSR. 938 dated the 13th August, 1960, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library, See No. LT-2318/60].

#### **REPORT OF STUDY TEAM ON COMMUNITY DEVELOPMENT—INDUSTRIAL PILOT PROJECTS**

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** On behalf

I may, however, like to inform the House that works in connection with electrification of Rajkharwan—Baraj-